

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
HITECH METALPLAST LIMITED

1.	Name of Corporate Person	Hitech Metalplast Limited
2.	Date of Incorporation of Corporate Person	18 January 1995
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U25209TN1995PLC029873
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	No.111, NPL Devi, 5 th Floor, L B Road, Thiruvanmiyur, Chennai 600041
6.	Liquidation Commencement Date of Corporate Person	January 24, 2020
7.	Name, Address, Email Address, Telephone Number of the Liquidator and Registration Number of the Liquidator	Name: N.A. Srinivasan Email id: nas@geniconsolutions.com Contact no: 9003199945 Address: No.21-B, 1 st Floor, ARK Colony Eldams Road, Alwarpet Chennai – 600 018 Registration Number: IBBI/IPA-002/IP-N00704/2018-19/12328
8.	Last Date for Submission of Claims	February 28, 2020

Notice is hereby given that Hitech Metalplast Limited has commenced voluntary liquidation on January 24, 2020.

The stakeholders of Hitech Metalplast Limited are hereby called upon to submit a proof of their claims (if any), on or before February 28, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: January 24, 2020
Place: Chennai



Name : N.A. Srinivasan